

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/926(CHE)/2024**

**PETITION NUMBER : CP/IB/230/2022**

**NAME OF THE APPLICANT : M/s A R Foundations Private Ltd**

**NAME OF THE RESPONDENT(S) : Sankar Varadharajan (Liq) Fipola Retail  
(India) Private Ltd**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT  
Rules, 2016**

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**ORDER**

Ld. Counsel Mr. Sandeep Kumar Ambalavanan for the Applicant. Ld. Counsel Mr. A.G. Sathyanarayana for the Respondent.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the application for hearing on **21.06.2024**.

**-Sd-  
VENKATARAMAN SUBRAMANIAM  
Member (Technical)**

phk

**-Sd-  
JYOTI KUMAR TRIPATHI  
Member (Judicial)**